

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2636
ANSWERED ON:23.07.2009
PENDING CASES OF ROAD ACCIDENTS
Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the disposal of motor accident claims cases take five to ten years;
- (b) if so, the reasons therefor;
- (c) the number of such cases pending, as on date, State-wise;
- (d) the manner in which the pendency of such cases affect road safety rules; and
- (e) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (e): The information is being collected from the Departments concerned and will be laid on the Table of the House.